

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 5352 OF 2002

M/S. KLASSIC CONSTRUCTION (PVT.) LTD.

Appellant (s)

VERSUS

M/S. ARMY WELFARE HOUSING ORGANISATION

Respondent(s)

(office report with award of arbitration in C.A.No.5352/2002)

Date: 07/01/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P.P. NAOLEKAR  
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. Rishi Kesh,Adv.(N.P)

For Respondent(s)

Mr. Arvind Kumar Tewari,Adv.(N.P)

UPON hearing counsel the Court made the following  
ORDER

None appears even on second call.  
List after eight weeks.

(Ganga Thakur)  
P.S. to Registrar

(Neeru Bala Vij)  
Court Master